GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION No. 1147 TO BE ANSWERED ON 02.03.2016

ENTREPRENEURSHIP IN RURAL AREAS.

QUESTION

1147: SHRI BAIJAYANT JAY PANDA

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has launched any scheme to promote entrepreneurship in rural areas across the various States in the country;
- (b) if so, the details thereof;
- (c) whether the Government has launched any entrepreneurship support scheme to young entrepreneurs to help incubate new business ideas; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

The Ministry of Rural Development has launched a "Start -up Village (a) to (d): Entrepreneurship Programme" (SVEP) to promote start-up entrepreneurship at village level by rural poor households by providing assured availability of need based financial support, capacity building and advisory services for establishment of village enterprises. SVEP would support creating and strengthening of 1,82,200 village enterprises in 125 blocks across 24 States in the country over a period from 2014-15 to 2018-19. Similarly, Ministry of Micro, Small and Medium Enterprises (MSME) has launched a scheme called "A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship"- (ASPIRE) on 16.3.2015 under which the main components of the scheme focus on setting up of Livelihood Business Incubation Centre (LBI). LBIs would be set up under National Small Industries Corporation (NSIC), Khadi and Village Industries Corporation (KVIC) or Coir Board or any other Institution/agency of Government of India/State Govt. The focus is to take up proven technologies already available for taking up projects. The incubation model provides "promotion of entrepreneurship and skill development" and involves setting up of live "demo projects". Private partner institutions and entities can also set up livelihood incubation centres under PPP mode with the aforesaid institutions. Onetime grant of 100% of cost of Plant & Machinery other than the land and infrastructure or an amount up to INR 100 lakh whichever is less to be provided for incubators under the designated agencies, whereas, in case of incubation centres to be set up under PPP mode, one-time grant of 50% of cost of Plant & Machinery other than the land and infrastructure or INR 50.00 lakh, whichever is less to be provided. Under this component, 80 LBIs would be set up to adequately skill a targeted 104000 number of youth over a period of 3 years.
